

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2167  
TO BE ANSWERED ON 29<sup>th</sup> JULY, 2022**

**DRUGS FOR COVID-19 INFECTION**

**2167: SHRI DUSHYANT SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether drugs for treatment of COVID-19 infection are under various stages of approval;
- (b) if so, the details thereof along with the organization undertaking the clinical trials;
- (c) whether the Government has proposed to export the COVID-19 treatment drugs to other nations;
- (d) if so, the details thereof; and
- (e) whether the Government has entered into any partnerships or collaborations for R&D on COVID-19 treatment drug and if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e) : Central Drugs Standard Control Organisation (CDSCO) has approved various drugs for restricted use in emergency situation for COVID-19 treatment namely Remdesivir, Favipiravir, 2-Deoxy-D-Glucose, Baricitinib, Molnupiravir, Nitric oxide nasal spray, Inosine pranobex, Co-pack of Nirmatrelvir & Ritonavir, Avidin Injection, Itolizumab Injection, Pegylated Interferon alfa-2b Injection, Casirivimab and Imdevimab (combination therapy) etc.

Further, permission has been granted to the various pharmaceutical companies for conduct of clinical trials of various drugs for COVID-19 including Umifenovir, Aqueous Chloride Solution, Adalimumab, Bevacizumab, Etanercept, SARC-CoV2-Equine Antiserum immunoglobulin.

Export of COVID-19 treatment drugs to other nations is free which means that there is no requirement of any export authorisation from Directorate General of Foreign Trade (DGFT). Further, Indian Council of Medical Research (ICMR) has informed that it has not entered into any partnership for R&D on COVID-19 treatment drug.

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